

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 78/2017 CP No. 27/241//HBD/2017
NAME OF THE COMPANY	Valagro SPA & Sri Biotech Laboratories India Ltd
41NAME OF THE PETITIONER(S)	Dr. KRK Reddy & another
NAME OF THE RESPONDENT(S)	Valagro SPA & Sri Biotech Laboratories India Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Pratap Kuman	doluo codo	(9 ta 215383	4

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Pratap Kumar, Learned Counsel for the Applicant and submit that the issue is likely to be resolved between the parties and they will be filing a memo accordingly. Post the case on 04.12.2017.

Member (T)

Member (J)

Bm